

LAW-Powr/14/2023-10 Law, Justice and Parliamentary Affairs  
GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Srinagar/Jammu

I/333933/2024

Notification

Jammu, the 11<sup>th</sup> of January, 2024

S.O 23 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Kupwara as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Nazir Ahmad Nazir	Block Development Officer	Kupwara (Old), holding additional charge of Hyhama (New).
02	Zamood Ahmad	Block Development Officer	Ramhal (Vilgam) (Old), holding additional charge of Block Tarathpora (New) & Meelyal (New).
03	Tawheed Ahmad	Block Development Officer	Wavoor (Old), holding additional charge of Block Sogam (old).
04	Irfan Ali Khan	Block Development Officer	Tangdar (Old), holding additional charge of Teetwal (Old).
05	Ghulam Maya Din	Block Development Officer	Kralpora (Old), holding additional charge of Redichowkibal (New).
06	Nazir Ahmad Bijran	Block Development Officer	Mawar Qalamabad (new), holding additional charge of Langate (Old).
07	Peerzada Rasiq Hamid Shah	Block Development Officer	Magam (New), holding additional charge of Handwara (Old).
08	Irshad Ahmad Wani	Block Development Officer	Natnussa (new), holding additional charge of Drugmulla (New).
09	Qadeer Ahmad	Block Development Officer	Machil (New), holding additional charge of Kalaroose (New).
10	Abdul Rashid Ganai	Block Development Officer	Qaziabad (New), holding additional charge of Rajwar Zachaldara (Old).
11	Mohd Shafait	Block Development Officer	Trehgam (Old), holding additional charge of Herri Qadarabad (New).
12	Umer Bashir	Tehsildar, Keran	Holding additional charge of Keran (New).

By Order of the Government of Jammu and Kashmir.

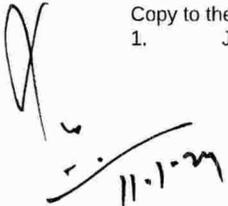
Sd/-  
(Achal Sethi)  
Secretary to Government.

No. Law/Power.14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.



LAW Pwr/11/2023-10 Law, Justice and Parliamentary Affairs

2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Kupwara.
5. General Manager, Government Press, Srinagar for publication in an extra — ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

I/333933/2024



(Shamim Ahmad Wani)

Senior Law Officer

Department of Law, Justice and P.A

